

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 5<sup>th</sup> February, 2018

**NO.LJ (B) 19/2014/138** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non- MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri T.K.Marak, ADO, District Agri. Officer, Samada C & RD Block, East Garo Hills.	<b>Within East Garo Hills District, Williamnagar.</b>	<b>Deputy Commissioner, East Garo Hills District, Williamnagar.</b>
2.	Shri Challang N.Marak, Fishery Officer, East Garo Hills	- do -	- do -
3.	Shri Mose R.Marak, General Manager, DCIC, East Garo Hills	- do -	- do -
4.	Shri Dicki M.Sangma, IPO, DCIC, East Garo Hills	- do -	- do -
5.	Shri Bijoy Marak, SCO, Asstt. Registrar of Co-op Societies, East Garo Hills	- do -	- do -
6.	Shri Noel Bakkar Marak, Account Officer, PHE, East Garo Hills.	- do -	- do -
7.	Shri Silnang D.Shira, CDPO, Samanda, East Garo Hills	- do -	- do -
8.	Shri Sengra M.Marak, AEE, Samanda C&RD Block, East Garo Hills	- do -	- do -
9.	Shri M.T.M Sangma, SCO, Asstt. Registrar of Co-op Societies, East Garo Hills	- do -	- do -

10.	Shri Tengchrang Momin, SDO, PHE, East Garo Hills	- do -	- do -
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( **E.M. Donn** )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**MEMO.NO. LJ (B)19/2014/138-A,**

**Dated Shillong, the 5<sup>th</sup> February, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, East Garo Hills District, Williamnagar. With reference to No. EGH/ELE.11/LA/2018/, dt 02.02.2018 and to request you to circulate to all Officers concerned.
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

**By order etc...,**

  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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